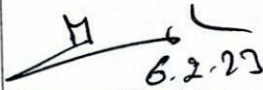


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 30.01.2023 To 03.02.2023				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE SPS HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
		FINAL ORDER		
1.	E/50172/2021	FO/50086/2023	30/01/2023	31/01/2023
2.	E/51612/2019	FO/50092/2023	31/01/2023	01/02/2023
3.	E/51554/2017	FO/50093/2023	31/01/2023	01/02/2023
		MISC ORDER		
1-3.	E/MISC/50249/2020 IN E/52070/2019 & E/MISC/50250/2020 IN E/52091/2019 & E/MISC/50251/2020 IN E/52092/2019	MO/50034-50036/2023	31/01/2023	01/02/2023
4.	E/ROM/50154/2022 IN E/50371/2019	MO/50037/2023	30/01/2023	31/01/2023
		I.O. ORDER		
		Null		
				 6.2.23 Deputy Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may download these orders from CESTAT website.

Prepared by: Vikash (UDC)